

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/99(CHE)2021  
**NAME OF THE PETITIONER(S)** : Sakthi Sree S  
**NAME OF THE RESPONDENTS** : Thirumalai Thirumal Nidhi Ltd  
**UNDER SECTION** : Sec 45QA(2) of RBI act 1945, R/w Rules  
65 & 67 of NCLT Rules 2016

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**ORDER**

Present: Ld. Counsel Shri. Sushanth for the Petitioner.

Ld. Counsel Shri. Ganesh for the Respondent.

Next date before Hon'ble NCLAT is stated to be 18.06.2024. The stay granted by Hon'ble NCLAT is still continuing.

List the petition awaiting orders / hearing on **10.07.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)